

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/11466/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the ^{1st} December
November, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/1360/E, dated 22.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(i) transit leave on 30.11.2023, alongwith station leave permission from the evening of 29.11.2023 till the morning of 04.12.2023, (ii) transit leave on 07.12.2023, 08.12.2023, 11.12.2023 and 12.12.2023, alongwith station leave permission from the evening of 06.12.2023, till the morning of 13.12.2023 and (iii) transit leave on 16.12.2023 and 18.12.2023, alongwith station leave permission, from the evening of 15.12.2023, till the morning of 19.12.2023.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-71/2004/11467/A, dated , 01-12-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)